

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. CHARLES DARWIN	Counsel for 2nd Respondent	A. Charles Darwin
2.	K. VIJAYARAGAN	Counsel for Petitioners	K. Vijayaragan

ORDER

Counsel for petitioner present. Counsel for R2 present and filed reply affidavit in relation to the additional rejoinder. He prayed time for submitting arguments. Time extended at request for hearing submissions by both the sides. Put up on 10.10.2017 at 10.30 A.M.

- Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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